

## Calcutta High Court (Appellate Side)

Peonbook Report From 16-06-2021 To 16-06-2021 For (All) Maincase & (All)

Pending : 41 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	FMAT/380/2021	16-06-2021	DIVISIONAL MANAGER BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VS IKBARUL LASKAR AND ANOTHER	SOUMALYAGANGULI GANGULI
2	CPAN/408/2021	16-06-2021	SK ALI HOSSAIN AND ANR VS PRODYUT RAKSHIT AND ANR	PROSENJIT MUKHERJEE
3	CPAN/409/2021	16-06-2021	TAPAN KUMAR MUKHERJEE VS KHALIL AHMED AND ORS	TAPAN KUAMR MUKHERJEE
4	CPAN/410/2021	16-06-2021	SUNITA GUPTA VS SMITHA PARAMBRAT	SUNITA GUPTA
5	CPAN/411/2021	16-06-2021	AKASH BAJAJ VS SMITHA PARAMBRAT	AKSH BAJAJ
6	CPAN/412/2021	16-06-2021	AVISHEK CHAMARIA VS SMITHA PARAMBRAT	AVISHEK CHAMARIA
7	CPAN/413/2021	16-06-2021	DHIRAJ BHOTRA VS SMITHA PARABRAT	
8	MAT/575/2021	16-06-2021	GOUTAM SARKAR VS STATE OF WEST BENGAL AND ORS.	PINAKI DHOLE
9	MAT/576/2021	16-06-2021	SALIL GIRI AND ORS VS STATE OF WEST BENGAL AND ORS.	SUPRANA DAS
10	MAT/577/2021	16-06-2021	SANKAR MAHALANOBISH VS MAHESH SINGHAND OTHERS	SOUMIK GANGULY
11	CO/1193/2021	16-06-2021	MOMINUL HAQUE VS AMANUL HAQUE	SHILADITYA BARMA
12	CO/1194/2021	16-06-2021	BAPPA DEY VS ADITI DEY GHOSH	SAMAPTI ROY
13	CO/1195/2021	16-06-2021	MIHIR KUMAR MONDAL VS VINCENT LIU AND ORS	ANINDYA HALDER
14	CRR/1360/2021	16-06-2021	DINESH DUTTA VS STATE OF WEST BENGAL	SK SAIDULLAH
15	CRM/4121/2021	16-06-2021	KAIYUM SK. @ KAIUM SK. VS STATE OF WEST BENGAL	SAGAR SAHA
16	CRM/4122/2021	16-06-2021	NURANGINA BEGAM AND ORS VS STATE OF WEST BENGAL	PARVEJ ANAM
17	CRM/4123/2021	16-06-2021	FIROJ GAZI AND ORS. VS STATE OF WEST BENGAL	SONALI DAS
18	CRM/4124/2021	16-06-2021	SAIDUR RAHAMAN VS STATE OF WEST BENGAL	KAZI M RAHAMAN
19	CRM/4125/2021	16-06-2021	MUKUL ISLAM MOLLA VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
20	CRM/4126/2021	16-06-2021	SUBHASH GHOSH AND ANOTHER VS STATE OF WEST BENGAL	SANDIP CHAKRABORTY
21	CRM/4127/2021	16-06-2021	RAJESH KUMAR@MUNNA VS STATE OF WEST BENGAL	RAJNISH KUMAR KALAWATIA
22	CRM/4128/2021	16-06-2021	JAHANGIR SK VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE
23	CRM/4129/2021	16-06-2021	ABDUL CHAPTARGAZI @ABUL CHAPTAR GAZI VS STATE OF WEST BENGAL	ANGHUSMAN CHAKRABORTY
24	CRM/4130/2021	16-06-2021	RAMESH GHOSH VS STATE OF WEST BENGAL	ABHIJIT KUMAR ADHYA
25	CRM/4131/2021	16-06-2021	SAHID HUSSAIN AND ANR VS STATE OF WEST BENGAL	AKASH DEEP MUKHERJEE
26	CRM/4132/2021	16-06-2021	PANCHU DAS VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE
27	CRM/4133/2021	16-06-2021	SIDDIK ALI AND OTHERS VS STATE OF WEST BENGAL	SUDIP GUHA
28	CRM/4134/2021	16-06-2021	ABDUL ALIM @ ALIM AND ANOTHER VS STATE OF WEST BENGAL	SUDIP GUHA
29	CRM/4135/2021	16-06-2021	ALIFA BIBI @ ALIFA BIBI AND OTHERS VS STATE OF WEST BENGAL	AMANUL ISLAM
30	CRM/4136/2021	16-06-2021	ABDUL RAHIM @ BADSA VS STATE OF WEST BENGAL	SUDIP GUHA
31	CRM/4137/2021	16-06-2021	BASANA SARKAR VS STATE OF WEST BENGAL AND ORS.	MD. JANNAT UL FIRDOUS
32	WPA/10672/2021	16-06-2021	LAXMI SARKAR @ PUJA NANDY VS STATE OF WEST BENGAL AND ORS.	AJAY CHAUBEY
33	WPA/10673/2021	16-06-2021	SANJAY DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUNIL K. ARIVASTAVA
34	WPA/10674/2021	16-06-2021	JOY BANDHU MUKHERJEE AND ORS VS CANARA BANK AND ANR	SUMAN SAHA
35	WPA/10675/2021	16-06-2021	SMT. INDU SINGH VS UNION OF INDIA AND ORS.	NEIL BASU
36	WPA/10676/2021	16-06-2021	ASOKE KUMAR MUKHERJEE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SOUMYAJIT MUKHERJEE
37	WPA/10677/2021	16-06-2021	RINA MAJUMDAR AND OTHERS VS THE KOLKATA MUNICIPAL CORPORATION AND OTHERS	SANJIDA SULTANA
38	WPA/10678/2021	16-06-2021	RABIN KUMAR BASU VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SAILA
39	WPA/10679/2021	16-06-2021	HIRANMAYE ENERGY LIMITED AND ANR VS WEST BENGAL ELECTRICTY REGULATORY COMMISSION AND ORS	SAYANI BHATTACHARYA
40	WPA/10680/2021	16-06-2021	SATISH KUMAR YADAV VS UNION OF INDIA	JUI JANA
41	WPA/10681/2021	16-06-2021	CELL POINT, A PARTNERSHIP FIRM VS STATE OF WEST BENGAL AND ORS.	SAROJ BANERJEE

